

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
DEPARTMENT OF POSTS**

**LOK SABHA  
STARRED QUESTION NO.242  
TO BE ANSWERED ON 11<sup>TH</sup> MAY, 2016**

**POST OFFICES IN RENTED/TEMPORARY BUILDINGS**

\*242. SHRI C.N. JAYADEVAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a number of post offices are working out of rented/temporary buildings, and if so, the details thereof, State-wise along with expenditure incurred on rent;
- (b) whether a number of post offices have been renovated/shifted to own buildings during the last one year and the current year and if so, the details thereof, State-wise;
- (c) whether a contract was signed between the Postal Department and Thrissur Corporation to shift Thrissur central post office to a temporary building as part of a road widening project and if so, the present status thereof; and
- (d) whether any perspective plan has been drawn to own their post office building and if so, the details thereof?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

- (a) to (d) A Statement is laid on the Table of the House.

Contd...2/-

**STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. \*242 FOR 11<sup>TH</sup> MAY, 2016 REGARDING "POST OFFICES IN RENTED/TEMPORARY BUILDINGS".**

- (a) Yes, Madam. The State-wise number of rented/temporary buildings and the expenditure incurred on rent is placed at **Annexure A**.
- (b) Yes, Madam. The State-wise number of post offices renovated/shifted to own building during the last one year and the current year is at **Annexure B**.
- (c) An agreement was signed between the Department of Posts and Thrissur Municipal Corporation for temporarily shifting the Thrissur Central Post Office to Corporation bus stand building. Presently, the Thrissur Central Post Office continues to function from its existing departmental building.
- (d) The perspective plan is that Thrissur Municipal Corporation is to construct a post office building on a plot of land to be provided by them at their own cost.

Contd...3/-

ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 242 TO BE ANSWERED IN THE LOK SABHA ON 11.05.2016 REGARDING POST OFFICES IN RENTED/TEMPORARY BUILDINGS.

S. No.	State/Union Territory	Rented Building (Nos.)	Temporary Buildings (Nos.)	Rent Paid during 2015-16 (Rs.in lakhs)
1	Andhra Pradesh	1438	0	547.78
2	Arunachal Pradesh	12	0	0.34
3	Assam	443	0	10.38
4	Bihar	781	0	183.01
5	Chhattisgarh	282	0	69.67
6	Goa	80	0	20.00
7	Gujarat	1058	0	303.85
8	Haryana	360	0	91.16
9	Himachal Pradesh	373	0	83.35
10	Jammu & Kashmir	201	0	74.57
11	Jharkhand	349	0	73.93
12	Karnataka	1281	0	502.58
13	Kerala	1214	0	445.00
14	Madhya Pradesh	811	0	96.16
15	Maharashtra	1721	0	668.43
16	Manipur	45	0	1.58
17	Meghalaya	35	0	1.93
18	Mizoram	23	0	1.20
19	Nagaland	26	0	0.98
20	Orissa	959	0	305.84
21	Punjab	527	0	188.14
22	Rajasthan	878	0	181.81
23	Sikkim	17	0	20.81
24	Tamil Nadu	2213	0	890.26
25	Telangana	577	0	241.81
26	Tripura	49	0	1.39
27	Uttar Pradesh	2109	0	584.82
28	Uttarakhand	300	0	109.83
29	West Bengal	1381	0	953.61
30	Andaman & Nicobar Islands	17	0	10.99
31	Chandigarh	9	0	4.34
32	Dadra & Nagar Haveli	3	0	1.52
33	Daman & Diu	4	0	0.39
34	Delhi	219	0	244.60
35	Lakshadweep	1	0	0.34
36	Puducherry	22	0	16.32
	<b>Total</b>	<b>19818</b>	<b>0</b>	<b>6614.32</b>

Contd...4/-

**ANNEXURE B**

**ANNEXURE REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 242 TO BE ANSWERED IN THE LOK SABHA ON 11.05.2016 REGARDING POST OFFICES IN RENTED/TEMPORARY BUILDINGS.**

S.No.	State/Union Territory	Post Office shifted to own buildings(Nos)	
		Previous year	Current year
1	Andhra Pradesh	3	0
2	Arunachal Pradesh	1	0
3	Assam	0	0
4	Bihar	0	0
5	Chhattisgarh	0	0
6	Goa	0	0
7	Gujarat	0	0
8	Haryana	1	0
9	Himachal Pradesh	0	0
10	Jammu & Kashmir	0	0
11	Jharkhand	0	0
12	Karnataka	2	0
13	Kerala	2	0
14	Madhya Pradesh	0	0
15	Maharashtra	1	0
16	Manipur	0	0
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	0	0
20	Orissa	0	0
21	Punjab	1	0
22	Rajasthan	11	0
23	Sikkim	0	0
24	Tamil Nadu	3	0
25	Telangana	1	0
26	Tripura	0	0
27	Uttar Pradesh	1	1
28	Uttarakhand	0	0
29	West Bengal	1	0
30	Andaman & Nicobar Islands	0	0
31	Chandigarh	0	0
32	Dadra & Nagar Haveli	0	0
33	Daman & Diu	0	0
34	Delhi	0	0
35	Lakshadweep	0	0
36	Puducherry	0	0
	<b>Total</b>	<b>28</b>	<b>1</b>

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